

IN THE INCOME TAX APPELLATE TRIBUNAL
“B” BENCH, MUMBAI
BEFORE SHRI SHAMIM YAHYA, ACCOUNTANT MEMBER &
SHRI PAVAN KUMAR GADALE, JUDICIAL MEMBER

ITA No.1940/Mum/2020

(A.Y: 2011-12)

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| Mr. Naresh Mehta 9, Mulji Thakarshi Bldg, sindhi lane, Nanubhai, Desai Road, Mumbai – 400004 | Vs. | ACIT – 15(3) Aayakar Bhavan, MK Road, Mumbai – 400020. |
| स्थायी लेखा सं./जीआइआर सं./PAN/GIR No. : AETPM3540G | | |
| Appellant | .. | Respondent |

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| Appellant by : | Shri Poojan Mehta. AR |
| Respondent by : | Shri Tharian Oommen. DR |

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| Date of Hearing | 08.06.2021 |
| Date of Pronouncement | 10.06.2021 |

आदेश / O R D E R

PER PAVAN KUMAR GADALE JM:

The assessee has filed the appeal against the order of the Commissioner of Income Tax (Appeals)-54, Mumbai, passed u/s. 143(3) and 250 of the Income Tax Act, 1961.

2. At the time hearing, the Ld. Counsel for the assessee has filed a letter dt 19.05.2021 mentioning that the assessee intend to settle the tax litigation by opting for ‘Vivad se Vishwas Scheme 2020’ (VSVS2020) and filed an

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application in Form No. 1 & 2 under VSVS Rules 2020. Contra, the Ld. DR has no objections.

3. We heard the rival submissions and perused the material on record. Since the Ld.AR has filed a letter mentioning that the assessee has opted for 'Vivaad se Vishwas Scheme 2020' and received Form-3 from the income tax department. We are of the view that, no purpose will be served in keeping the appeal pending. Accordingly, we dismiss the appeal of the assessee as withdrawn and the assessee is given liberty to move an application u/s 254(2) of the Act to recall the present order as per provisions of Law.

4. In the result, the appeal filed by the assessee is dismissed.

Order pronounced in the open court on 10.06.2021

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| Sd/- (SHAMIM YAHYA) ACCOUNTANT MEMBER | Sd/- (PAVAN KUMAR GADALE) JUDICIAL MEMBER |
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Mumbai, Dated 10.06.2021

KRK, PS

आदेश की प्रतिलिपि अग्रेषित/Copy of the Order forwarded to :

1. अपीलार्थी / The Appellant
2. प्रत्यर्थी / The Respondent.
3. संबंधित आयकर आयुक्त / The CIT(A)
4. आयकर आयुक्त(अपील) / Concerned CIT
5. विभागीय प्रतिनिधि, आयकर अपीलीय अधिकरण, अहमदाबाद / DR, ITAT, Mumbai
6. गार्ड फाईल / Guard file.

आदेशानुसार/ BY ORDER,

सत्यापित प्रति //True Copy//

1.

(Asst. Registrar)
ITAT, Mumbai